

(28)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2763/1997
M.A. No. 2776/1997

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

New Delhi, the 1st March, 2000

1. Irshad Ahamad
S/o Allauddin
R/o Vill. Bhogpur Mithoni
Sirhoi, Moradabad
2. Shakil Ahamad
S/o Allauddin
R/o Vill. Bhogpur Mithoni
Sirhoi, Moradabad
3. Ganesh Chand
S/o Sh. Dayal Singh
Fakirpura, P.A.C. Moradabad

...Applicants

(By Advocate: Shri Anis Suhrabady - Not present)

Versus

1. Union of India
through its General Manager
Northern Railway
Baroda House
New Delhi
2. Divisional Railway Manager
Northern Railway
Moradabad

...Respondents

(By Advocate: Shri P.S. Mahendru - Not present)

O R D E R (ORAL)

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

None was present for the applicants today. No one on their behalf was present even on earlier occasion, i.e. on 28.1.2000 when the matter came up for hearing. In the circumstances, it appears that the applicants are not interested in pursuing this case further. The O.A. and M.A. are, therefore, dismissed for default and non-prosecution.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER(J)

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